

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 1455
TO BE ANSWERED ON 11th FEBRUARY, 2020**

COMPUTERIZATION OF FAIR PRICE SHOPS

1455. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government is working on computerization of all Fair Price Shops across the country, if so, the details of the number of Fair Price Shops computerized in the country till date, State-wise and district-wise;
- (b) whether the Government has set any time-frame to complete the process of computerization of all the Fair Price Shops in the country, if so, the details thereof; and
- (c) whether the Government proposes to take further measures to ensure direct benefit transfer to the beneficiaries under the Public Distribution System (PDS), if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

(a) and (b): Department in association with all States/UTs is implementing a scheme on 'End-to-End Computerization of Targeted Public Distribution System (TPDS) Operations' including automation of Fair Price Shops (FPSs) to bring transparency and efficiency in the allocation and distribution of highly subsidised foodgrains to beneficiaries covered under National Food Security Act, 2013 (NFSA). So far, nearly 4.76 Lakh (88%) out of total 5.39 Lakh FPSs in the country have been automated by installing ePoS devices. In this regard, Department monitor the progress at the State/UT level only, thus, a statement showing State/UT wise total number of FPSs and automated FPSs is annexed. Further, continuous efforts are being made by the Department to complete the installation of ePoS devices in remaining FPSs of few concerned States at the earliest.

(c): Direct Benefit (Cash) Transfer of Food Subsidy under NFSA is presently implemented fully in two UTs of Chandigarh and Puducherry w.e.f. September 2015 and in urban areas of Dadra & Nagar Haveli UT w.e.f. March 2016. Further, there is no proposal from any State/UT is under consideration of the Department to implement DBT (Cash) Transfer scheme.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.1455 FOR ANSWER ON 11.02.2020 IN THE LOK SABHA.

Status of End-to-End Computerization of PDS Operations Scheme

Sl.	States/UTs	Fair Price Shop (FPS) Automation		
		Total FPS	Operational ePoS	FPS Automation (%)
1	Andaman & Nicobar	479	459	96%
2	Andhra Pradesh	28,936	28,936	100%
3	Arunachal Pradesh	1,943	25	1%
4	Assam	38,237	-	0%
5	Bihar	46,800	42,600	91%
6	Chandigarh (DBT)	NA	NA	NA
7	Chhattisgarh	12,304	11,990	97%
8	Dadra & Nagar Haveli	63	63	100%
9	Daman & Diu	51	51	100%
10	Delhi	2,254	-	0%
11	Goa	456	456	100%
12	Gujarat	17,210	17,210	100%
13	Haryana	9,526	9,526	100%
14	Himachal Pradesh	4,934	4,934	100%
15	Jammu & Kashmir (incl. Ladakh)	6,411	6,411	100%
16	Jharkhand	25,532	25,532	100%
17	Karnataka	19,935	19,759	99%
18	Kerala	14,374	14,335	100%
19	Lakshadweep	39	39	100%
20	Madhya Pradesh	24,732	24,619	100%
21	Maharashtra	52,532	52,532	100%
22	Manipur	2,682	104	4%
23	Meghalaya	4,736	10	0%
24	Mizoram	1,252	-	0%
25	Nagaland	1,691	153	9%
26	Odisha	12,577	12,577	100%
27	Puducherry (DBT)	NA	NA	NA
28	Punjab	17,525	17,525	100%
29	Rajasthan	25,682	25,579	100%
30	Sikkim	1,362	1,352	99%
31	Tamil Nadu	34,776	34,776	100%
32	Telangana	17,170	17,170	100%
33	Tripura	1,806	1,806	100%
34	Uttar Pradesh	80,493	80,493	100%
35	Uttarakhand	9,908	6,484	65%
36	West Bengal	20,806	19,241	92%
	Summary	5,39,214	4,76,747	88 %